

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4312

ANSWERED ON:16.12.2009

SARDAR SAROVAR PARIYOJNA

Hamsrajbhai Shri Radadiya Vitthalbhai ;Vasava Shri Mansukhbhai D.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether any amount of State Government of Gujarat is outstanding against some beneficiary State of Sardar Sarovar Pariyojna;
- (b) if so, the details thereof;
- (c) the steps taken by the Union Government for early repayment of this outstanding amount; and
- (d) the success achieved as a result thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI VINCENT H. PALA)

(a) Yes, Sir. Out of undisputed expenditure incurred by the Govt. of Gujarat on Sardar Sarovar Project. the part of share cost is outstanding from the State of Madhya Pradesh and Maharashtra. There is no outstanding balance from Govt. of Rajasthan.

(b) The State wise details of the outstanding dues from the participating States to the Government of Gujarat on account of undisputed expenditure for Sardar Sarovar Project at the end of September,2009 is as under:

Sl. No. Expenditure Madhya Pradesh Maharashtra Rajasthan

1.	Share of Expenditure	2291.14	1085.28	608.84
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2.	Amount Received	2086.09	897.04	646.95
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3.	Balance Share (Amount in Rs. Crore)	205.05	188.24	38.11
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(The above figure is based on the figure given by Sardar Sarovar Narmada Nigam Limited,Govt. of Gujarat).

(c) & (d) The Central Government through Sardar Sarovar Construction Advisory Committee (SSCAC) is considerable efforts to persuade party States to pay at least the undisputed part of their outstanding share costs to the state of Gujarat. The making issue of non-payment of share cost of SSP is being taken up in every meeting of the SSCAC. The Chairman in all such meetings has drawn the attention of the party States of Sardar Sarovar Project to the issue and emphasized for early payment of outstanding share cost.

In the recent meeting of the SSCAC (76th) held on 15 th June, 2009, the Committee directed the representatives of Govt. of Madhya Pradesh and Govt. of Maharashtra to reconcile with the Govt. Gujarat the expenditure figure of balance share of undisputed share cost and expedite the payment of share cost due to Govt. of Gujarat.

As per outcome of these efforts the Govt. of Maharashtra has made a payment of Rs. 37.07 Crore in this year (upto September,2009)

to the Govt. of Gujarat against outstanding dues.